

Government of India
Ministry of Chemicals and Fertilizers
Department of Chemicals and Petrochemicals

LOK SABHA
UNSTARRED QUESTION NO. †4061.
TO BE ANSWERED ON 24.03.2023

Manufacturing of Epichlorohydrin

†4061. SHRI GAJENDRA SINGH PATEL:

Will the Minister of CHEMICALS AND FERTILIZERS
रसायन और उर्वरक मंत्री
be pleased to state:

- (a) the details of the assistance being provided by the Government for manufacturing of Epichlorohydrin;
- (b) the details of the efforts made by the Government to ensure availability of chemical fertilizers in the agriculture sector;
- (c) whether the Government proposes any schemes to set up new units for the availability of chemical fertilizers in Rural and Tribal areas;
- (d) if so, the details thereof;
- (e) whether any new unit has been set up to provide chemical fertilizers under Khargone, Barwani and Nimar Tribal Areas; and
- (f) if so, the details thereof?

ANSWER

Minister of State Chemicals and Fertilizers (Shri Bhagwanth Khuba)

(a): Government has reduced the Basic customs duty from 7.5% to 2.5% on the basic raw material/feedstock i.e. Crude glycerin used in manufacture of Epichlorohydrin in the current budget, so as to enable domestic Epichlorohydrin industry remain globally competitive.

(b): Following steps are taken by the Government in every season to meet the adequate and timely requirement of fertilizers in the country:

- i. Before the commencement of each cropping season, Department of Agriculture and Farmers Welfare (DA&FW), in consultation with all the State Governments, assesses the state-wise & month-wise requirement of fertilizers.

- ii. On the basis of requirement projected, Department of Fertilizers (DoF) allocates sufficient/ adequate quantities of fertilizers to States by issuing monthly supply plan and continuously monitors the availability.
- iii. The movement of all major subsidized fertilizers is monitored throughout the country by an on-line web based monitoring system called integrated Fertilizer Monitoring System (iFMS).
- iv. The State Governments are regularly advised to coordinate with manufacturers and importers of fertilizers for streamlining the supplies through timely placement of indents for railway rakes through their state institutional agencies like Markfed etc.
- v. Regular Weekly Video Conference is conducted jointly by DA&FW and DoF with State Agriculture Officials and corrective actions are taken to dispatch fertilizer as indicated by the State Governments.
- vi. The gap between demand (requirement) and production for Urea & other fertilizer is met through imports. The import for the season is also finalized well in advance to ensure timely availability.

(c) and (d): The Government has no proposal to set up new urea units in Rural and Tribal areas. However, in order to increase urea production in the country, Government of India mandated revival of Ramagundam (Telangana), Gorakhpur (Uttar Pradesh), Sindri (Jharkhand) and Talcher (Odisha) units of Fertilizer Corporation of India (FCIL) and Barauni (Bihar) unit of Hindustan Fertilizer Corporation Ltd. (HFCL) through Joint Venture Company (JVC) of nominated PSUs for setting up new ammonia-urea plants of 12.7 LMTPA capacity each. The Ramagundam and Gorakhpur units have been commissioned on 22.03.2021 and 07.10.2021 respectively. Also, Barauni and Sindri units started urea production on 18.10.2022 and 05.11.2022 respectively.

(e) and (f): At present, there is no such proposal to be set-up new urea unit under Khargone, Barwani and Nimar Tribal Areas.
